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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
UdyogBhawan
New Delhi

Notification No. 29 / 2015-2020

Dated: 25th August, 2020

Subject: - Amendment in Export Policy of Personal Protection Equipment/Masks

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the **Notification No. 21 dated 28.07.2020** amending the Schedule 2 of the ITC (HS) Export Policy 2018 related to the export of Personal Protection Equipments/Masks,as under:


Serial Number	ITC HS Codes	Description	Export Policy	Policy Condition
207 A		Following Personal Protection Equipments(PPEs) exported either as part of kits or as individual items -		
	901850	1. Medical Coveralls of all Classes/Categories	Free	PPE medical coveralls are freely exportable.
	901890	2. Medical Goggles	Restricted	Monthly export quota of 20 Lakh units of Medical Goggles
	9020			
	392690	3. N95/FFP2 masks or its equivalent	Restricted	Monthly export quota of 50 Lakh units
	621790			
	630790	4. All masks (Except N95/FFP2 masks or its equivalent)	Free	All masks (except N95/FFP2 masks or its equivalent) are freely exportable
		5. Nitrile/NBR Gloves	Prohibited	
		6. Face Shields	Free	Face Shields are freely exportable

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2. Effect of this Notification:

Notification No. 21 dated 28.07.2020 is amended to the extent that the export policy of 2/3 Ply Surgical masks, medical coveralls of all classes and categories (including medical coveralls for COVID-19) is amended from "Restricted" to "Free" category and these coveralls(including gowns and aprons of all types) are now freely exportable. Medical goggles continue to remain in restricted category with monthly quota of 20 Lakh units and Nitrile/NBR gloves continue to remain prohibited.

The export policy of N-95/FFP2 masks or its equivalent masks is revised from "Prohibited" to "Restricted" category. A monthly export quota of 50 lakh units has been fixed for N-95/FFP2 masks or its equivalent, for issuing export licenses to eligible applicants as per the criteria to be separately issued in a Trade Notice.


25/08/2020
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